## **Declaration of Assets and Liabilities**

Year 2023 - 24

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

2639 16/2/24

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	Rs 48000				
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	1 -	Rs 225000			
(iii)	Bonds, Debentures and Shares in companies	-		200	_	
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	R) 5337 Z	R 2(400			
(v)	Motor Vehicles (details of make, etc.)		Usban cryises white colours			
(vi)	Jewellery (give details of weight and value)	70 gm By 350000 (approx)	250gm gold, 225gm Silver			
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Chandon Kumar 15/2/24 Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value				,	<u>.</u>
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value				_	
(III)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		- 1 ::			
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)	-		1 -		-1

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	The second secon	
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	(1997) (1992)	200 A 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

		(1) 10 10 10 10 10 10 10 10 10 10 10 10 10	
	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, If any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BTO PK 6412 N	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]		
	(III) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

## Personal Detail GPF/CPF/PRAN No. 11037020752 (M/F) Gender 8 (DD/MM/YYYY) 8 Date of Birth 9 2 Class/Group (A/B/C) Bihar Vidhon Sabha secretariat Administrative codate -Cadre (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District Begusarai I hereby declare that the above details are true to the best of my knowledge and belief. Signature ..... Chandan Kumar Name of Employee: .... Chandan Kumar Designation: Section Officer Place: Patra Department: Bihar Vidhan Sabha secretariat Date: 15/02/24

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Chamdan Kumar